GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 1196 TO BE ANSWERED ON 27TH JULY, 2021

Blue Revolution in Andhra Pradesh

1196. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of benefits that pisciculture farmers in the State of Andhra Pradesh received under Blue Revolution during the last three years, year-wise and component-wise; and
- (b) the details of help/assistance given to above farmers in creating post-harvest infrastructure during the last three years, year-wise, under Blue Revolution in the State of Andhra Pradesh?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), during the financial year 2020-21, has accorded approval to the proposal of Government of Andhra Pradesh at a total cost of Rs. 275.60 crore and first installment of central share of Rs. 48.89 crore released to the State Government for development of fisheries including pisciculture and creation of post harvest infrastructure facilities. Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the erstwhile Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries accorded approval to the proposals worth Rs.355.18 crore and central share of Rs.38.58 crore released to the State Government during the period from 2018-19 to 2019-20 for development of fisheries in the State including pisciculture and creation of post-harvest infrastructure facilities.

Year-wise and component-wise details of benefits provided to pisciculture farmers in the State of Andhra Pradesh under Blue Revolution and PMMSY as reported by the State Government is furnished at Annexure-I. Further, year-wise and component-wise details of financial assistance provided for creating post harvest infrastructure for the benefit of pisciculture farmers and fishers in the State of Andhra Pradesh during the past three years (2018-19 to 2020-21) as reported by the Government of Andhra Pradesh is furnished at Annexure-II.

Statement referred to in reply to the Lok Sabha unstarred Question No. 1196 for reply on 27th July, 2021 - Year-wise and component-wise details of benefits provided to pisciculture farmers in the State of Andhra Pradesh under Blue Revolution and PMMSY during the past three years

Year	Sl. No.	Name of the Component	No. of Units Sanctioned by GoI	Amount Released (Rs. in Lakhs)
2018-19	1	Auto - Rickshaw with Ice Box	100	48.00
(Blue	2	Insulated Truck (6 ton capacity)	5	18.00
Revoluti on Scheme)	3	Refrigerated Truck (10 ton capacity)	5	30.00
2019-20 (Blue Revoluti on Scheme)	1	Nil	Nil	Nil
2020-21 (PMMSY)	1	Establishment of New Fresh water Fin Fish hatcheries	2	7.50
	2	Establishment of need based New Brackish Hatcheries(Shell fish and Fin fish) ponds (Nursery) /seed/rearing)	4	39.00
	3	Construction of Biofloc ponds for Brackishwater / Saline / Alkaline areas including inputs	30	106.92
	4	Construction of Biofloc ponds for Fresh water areas including inputs	17	64.52
	5	Establishment of Large RA culture systems Aquaculture	4	39.00
	6	Establishment of open sea culture	500	449.65
	7	Installation of cages in reservoir	200	113.40
	8	Motor cycles with Ice box	500	71.55
	9	Live fish vending cnetres@ 5 spokes per each hub (stationery and Mobile)	125	468.00
	10	Insulated vehicles @ 2 vehicles per hub	50	178.80
	11	Three wheeler with ice box including erickshaws for fish vending @ 10 spokes per hub	250	140.40
	12	Construction of Fish retail Market (Hub)	25	468.00
	13	Construction of Fish kiosks @10 spokes per each hub	250	468.00
	14	Fish value added enterprises units @ 1 spoke at each hub	25	234.00
	15	Establishment of Disease diagnostic and quality test labs	2	7.50
	16	Establishment of Disease diagnostic and quality testing mobile labs/clinics	5	46.20

Statement referred to in reply to the Lok Sabha unstarred Question No. 1196 for reply on 27th July, 2021 – Year-wise and component-wise details of financial assistance provided for creating post harvest infrastructure for the benefit of pisciculture farmers and fishers in the State of Andhra Pradesh during the past three years

Year	Sl. No.	Name of the Component	No. of Units Sanctioned	Amount Released (Rs. in lakhs)
2018-19	1	Auto - Rickshaw with Ice Box	100	48.00
(Blue	2	Insulated Truck (6 ton capacity)	5	18.00
Revolution Scheme)	3	Refrigerated Truck (10 ton capacity)	5	30.00
2019-20 (Blue	1	Fish Landing Centre Biyyaputippa, West Godavari district	1	400.00
Revolution Scheme)	2	Fishing Harbour, Juvvaladinne, Nellore District.	1	3605.00
	1	Motor cycles with Ice box	500	71.55
	2	Live fish vending cnetres @ 5 spokes per each hub (stationery and Mobile)	125	468.00
2020-21 (PMMSY)	3	Insulated vehicles @ 2 vehicles per hub	50	178.80
	4	Three wheeler with ice box including e-rickshaws for fish vending @ 10 spokes per hub	250	140.40
	5	Construction of Fish retail Market (Hub)	25	468.00
	6	Construction of Fish kiosks @10 spokes per each hub	250	468.00
	7	Fish value added enterprises units @ 1 spoke at each hub	25	234.00
